

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2200 of 2019 & IA No. 1621 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

M/s. Inland Power Limited (IPL) Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan
Swapna Seshadri

Counsel for the Respondent(s) : Farrukh Rasheed for R1
Aabhas Parimal
Himanshu Shekhar
Jamnesh Kumar for R2

ORDER

Objections to IA, if any, shall be filed by next date of the hearing.

List the matter on **19.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK